

ing unsolved relate to non-identification of the bodies of the victims in certain cases; non-identification of the accused; and, absconding of the accused;

(c) No, Sir.

Import of Kerosene and Diesel

1763. DR. K.D. JESWANI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Indian Oil Corporation have finalised a contract with Behrin to import kerosene and diesel; and

(b) if so, the terms and conditions of this contract?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT SATISH KUMAR SHARMA): (a) and (b). yes, Sir. Indian Oil Corporation have finalised a contract with BANOOCO, National Oil Company of Bahrain, for import of 0.22 MMT of kerosene and 0.96 MMT of diesel respectively during April, 1993-March, 1994 at variable market linked prices.

Check-Dam

1764. SHRI VIJAYARAGHAVAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any proposal has been received from the Government of Kerala for construction of Check-Dam in the river Bharathapuzha;

(b) if so, the details thereof; and

(c) whether the Union Government propose to extend financial/technical assistance to the project?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (c). The Government of Kerala has sent two proposals amounting to Rs.46.88 crores for external assistance. besides other item of works, the proposals also included 82 numbers of Check-dams in Bharathapuzha river basin all lying in palaghat district and estimated to cost Rs.4.68 crores. The proposals were posed to European Economic Community (EEC) for assistance. The EEC, while agreeing to extend assistance of 11.8 million European Currency Unit (ECU) equivalent to about Rs.40 crores have excluded the proposed Check-dams. However, the EEC has agreed to provide technical assistance for preparations of Integreted River Basin Schemes which would cover studies on Check-dams also.

Old Age Home in Punjab

1765. SHRI LAL BAHADUR RAWAL: Will the Minister of WELFARE be pleased to state:

(a) whether the Union Government have received any request from the Government of Punjab for grant in aid for construction of a old age home at Faridkot;

(b) if so, the details thereof;

(c) whether the grant has been sanctioned;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b). Yes, Sir. The Ministry of Welfare received a proposal from Senior Citizens Jatiu, Faridkot sponsored by the Dist. Red Cross Society and recom-